

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 853 of 2009

(Arising out of OIO-16-COMMISSIONER-2009-RAJKOT- passed by Commissioner of Central Excise, Customs and Service Tax-KUTCH (GANDHIDHAM))

M/s. Sanghi Industries Ltd

Clinker Unit, Village-Sanghipuram, P.O. Motiber,
Taluka-Adbasa, Kutch,Gujarat

.....Appellant

VERSUS

C.C.E.-Kutch (gandhidham)

Central Excise & Service Tax Commissionerate,
Central Excise Bhavan Plot No. 82, Sector 8,
Gandhidham(Kutch), Gandhidham(Kutch) , Gujarat

.....Respondent

APPEARANCE:

Shri. Anand Nainawati and Shri. Jigar Shah, Advocate for the Appellant
Shri. T.G. Rathod, Joint Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 13.08.2019

DATE OF DECISION: 12.12.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 41 of 2009.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi